

**HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)**

To

The Registrar General,
High Court of Madras,
Chennai-600 104.

No: 55896/GS Dated: 7-2-2018

Subject: High Court of Madras and Tamil Nadu State Judicial Academy (TNSJA)-National Conference on Economic Offences-Emerging Dynamics and Dimensions-Scheduled to be held on 16th and 17th February, 2019 at TNSJA Regional Centre, Coimbatore—Letter dated 17-12-2018 from the Hon'ble Chief Justice of the High Court of Madras to the Hon'ble Chief Justice of this High Court—Nomination of one Hon'ble High Court Judge, two Judicial Officers of this State in the cadre of District Judge dealing with economic offence cases, and the Director of the State Judicial Academy—Requested—Reg.

Ref.No: 620/2018/JA dated 08-01-2019.

Sir,

On the subject cited above, I am desired to inform your good-self that Hon'ble The Chief Justice has been pleased to nominate the following Judicial Officers for attending the subject Conference:-

- 1) Shri Aijaz Ahmad Mir, District & Sessions Judge(LRP) High Court Wing, Srinagar;
- 2) Shri Mohinder Kumar Sharma, Principal District & Sessions Judge, Samba.

You are requested to make the necessary arrangements for accommodation and transport for the nominated officers. Their tour ~~itineraries~~ ^{itineraries} shall be furnished in due course.

Yours faithfully,

(Sanjay Dhar)
Registrar General

No: 55896-97/GS Dated: 7-2-2018

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu for kind Information of Her Lordship.

2. Director, Tamil Nadu State Judicial Academy No.30/95, P.S.K.R Salai, Raja Annamalaipuram, Chennai-600028.
3. Registrar Judicial, High Court Wing, Srinagar for information.
4. Shri Aijaz Ahmad Mir, District & Sessions Judge(LRP) High Court Wing, Srinagar.
5. Shri Mohinder Kumar Sharma, Principal District & Sessions Judge, Samba.

.....for information and with the request to communicate the full particulars and travel details as per the proposed format (**copy enclosed**) to the Director, Tamil Nadu Judicial Academy No.30/95, P.S.K.R. Salai, Raja Annamalaipuram, Chennai-600028 on the given email address with a copy to the Deputy Director, TNSJA, Regional Centre, No.25, Scheme Road, Race Course, Coimbatore-641 018(Email" tnsja.rc.cbe@gmail.com).

6. Deputy Director, TNSJA, Regional Centre, No.251, Scheme Road, Race Course, Coimbatore-641 018.
..... for information and n/a.
7. CPC (e-Courts), High Court of J&K, Jammu for uploading the same on the High Court Website for information of all concerned.

Registrar General

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7/2/19